

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 22nd February, 2019

No.HC.VII-39/2019 / **832** /A. The Officers of the Assam Judicial Service, who were transferred and posted, vide this Registry's Notification No.HC.VII-14/2018/7417-7570/A. dated 20.12.2018 and who were directed to join their new places of posting on 28.02.2019, shall do so without fail on the said date.

The other Officers of the Assam Judicial Service, who are transferred and posted, vide this Registry's Notification No.HC.VII-14/2018/7417-7570/A. Dated 20.12.2018, are directed to hand over charge of their Court and Offices **positively on or before 2nd March, 2019**, except those Officers, who are already allowed to stay at their respective station, vide this Registry's Notification No.HC.VII-10/2019/408/A. dated 31.01.2019, letter Nos.HC.VII-10/2019/112/A dated 10.01.2019, No.HC.VII-10/2019/120/A dated 10.01.2019 & No.HC.VII-10/2019/118/A dated 10.01.2019 respectively.

By Order,
Sd/- Mridul Kumar Kalita,
REGISTRAR (VIGILANCE)


Memo No. HC.VII-39/2019 / **833- 835** /A.

Dated 22.02.2019

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge
Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri / Chirang, Kajalgaon / Baksa, Mushalpur / Karbi Anglong, Diphu / Dima Hasao, Haflong.

They are requested to ensure that the Officers shall hand over charge of their respective Court and Offices positively **on or before 02.03.2019**.


REGISTRAR (VIGILANCE)
